

Central Administrative Tribunal
Principal Bench

C.P. 477/2004
O.A. 2307/2003

New Delhi this the 2nd day of February, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. 373217 Ramesh Kumar,
2. 373212 Syad Arsal Husain,
3. 373195 Narender Kumar,
4. 373191 Attar Singh.,
5. 373193 Jagdish Parsad,
6. 373196 Mahinder Kumar,
7. 373197 Mathu Ram,
8. 373220 Sunil Dutt,
9. 373201 Dev Narain,
10. 373202 D.M. Chariappa,
11. 373206 Bhim Singh,
12. 373215 Mahinder Singh,
13. 373211 Subey Singh,
14. 373209 Narender Singh,
15. 373208 Ram Kumar,
16. 373205 P.K. Johnney,
17. 373204 Bhim Singh,
18. 373203 Prem Sheel,
19. 373200 Dharambir Singh,
20. 373198 Jagat Singh,
21. 373199 Bishamber Dayal,
22. 373213 K. Rajenderan,
23. 373214 K. Surender Nath,
24. 373214 Om Bir Singh,

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25. 373218 Ramesh Parkash,
26. 373192 Prem Singh,
27. 373216 Ram Bir Singh,
28. 373448 Mahesh Kumar,
29. 373461 Puran Chand,
30. 373456 Sant Ram,
31. 373457 Hoshiar Singh,
32. 373285 Devender Singh,
33. 373467 Shri Chand,
34. 373462 Devender Nath,
35. 373460 Gobind Ram,
36. 373452 Shiv Balak Pal,
37. 373466 Satish Kumar,
38. 373271 Ravi Gera,
39. 374106 Om Parkash,
40. 373442 Faquir Chand,
41. 373455 Ram Kishan,
42. 373251 Naresh Pal,
43. 373453 Balwan Singh,
44. 373439 Amargeet Singh,
45. 373444 Ishwar Lal,
46. 373441 Dharam Singh,
47. 373247 Rati Ram,
48. 373464 Bir Pal Singh,
49. 373456 Vijender Kumar,
50. 373437 Deepak Kumar Thapa,
51. 373438 Ramesh Kumar Pandey,
52. 373465 Absar Husain,
53. 373451 Satya Pal,
54. 373450 Nand Kishore,
55. 373467 Siri Chand,
56. 373261 Rajesh Kumar,
57. 373445 Vinod Kumar,

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58. 373459 Surinder Kumar,
59. 373469 Ramesh Chänd,
60. 373446 Om Parkash,
61. 373468 Vijender Kumar,
62. 373287 Ashok Kumar,
63. 373258 Ram Kishan,
64. 373266 Suresh Kumar,
65. 373260 Balbir Singh,
66. 373263 Manoj Kumar,
67. 373262 Sumander Singh,
68. 373267 Shiv Kumar,
69. 373440 Paramjit Singh,
70. 373275 Naresh Kumar,
71. 373463 Birender Singh,
72. 373454 Satyavir,
73. 373284 Anand Shrups,
74. 373248 Gajai Singh,
75. 373239 Vishwa Nath,
76. 373265 Vijender Singh,
77. 373264 Raj Singh,
78. 373268 Suresh Kumar,
79. 373253 Shyam Parsad,
80. 373238 Ram Niwas,
81. 373257 Kartar singh,
82. 373254 Pohap Singh,
83. 373255 Yodhbir Singh,
84. 373274 Ramesh Kumar,
85. 373272 Umed Singh,
86. 373256 Sarwan Kumar,
87. 373269 Tej Bhan,
88. 373243 Ashok Kumar,
89. 373270 Anup Kumar,
90. 373278 Phool Chänd,

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91. 373252 Rajender Kumar
92. 373283 Kailash Chand

-Applicants

All the applicants are working as Skilled workers in MES
Under CWE (U), MES, Delhi Cantt-10.

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Mathew Mammen
The Engineer-in-Chief, (Delhi Zone),
Army Head quarters, E-in-C Branch,
Kashmir House, Ministry of Defence,
New Delhi.

-Respondent

(By Advocate: Shri Rajeev Bansal)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A):

Learned counsel heard.

2. Learned counsel of applicants has drawn our attention to orders dated 28.1.2005 passed by the respondents. He found fault with these orders inasmuch as they have not been passed by the Engineer-in-Chief as directed by the Tribunal as also that these are not reasoned and speaking orders.

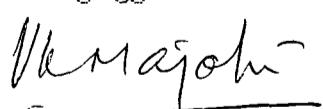
3. We have perused the orders carefully and we agree with the contentions of the learned counsel of applicants. The Engineer-in-Chief is directed to pass fresh detailed and speaking orders in compliance of Tribunal's directions contained in order dated 30.9.2003 in OA-2397/2003. The Engineer-in-Chief is also directed to pass these orders expeditiously and preferably within four weeks' time from today. In case this time, Tribunal's directions are not complied with in the true spirit, a very serious view would be taken.

4. The Contempt Petition is dropped and notices to the respondents are discharged. However, applicants shall have liberty to revive the same on remaining aggrieved.


(Shanker Raju)

Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

2.2.05